

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-07-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 492/20	Santosh Sidharth Ghokshe Vs State Sion Police Station	Hearing	
02	ABA 500/20	Sunny Sunil Makwana Vs State Sion Police Station	Order	
03	BA (Ex) in POCSO 58/20	Pradeep Kotvalkar & Anr V/s Parksite P.Stn	Order	
04	BA(Ex) in POCSO 727/19	Rajesh Jadhav V/S Worli P.Stn	Say	
05	POCSO 435/18	The State of Shahu Nagar Police Station Vs Jastinraj Josef Jonh	Say	

06	Cr.NBA 1591/20	Vinayak Eknath Zhalte and Others - Applicants.Vs State - R.A.K.Marg Police Station - Respondent.	Hearing	
07	ABA 562/20	Mrs.Nisha Kailash Hosmani Vs The State Nagpada	Hrg	
08	ABA 563/20	Manohar Kailash Hosmani Vs The State Nagpada P.stn.	Hrg	
09	ABA 564/20	Kailash Gangaram Hosmani Vs The State Nagpada P.stn.	Hrg	